

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MEDA HOSPITALS PRIVATE LIMITED

1.	Name Of Corporate Person	Meda Hospitals Private Limited
2.	Date Of Incorporation Of Corporate Person	14/08/2003
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Ministry of Corporate Affairs
4.	Corporate Identity Number Of Corporate Person	U85110TG2003PTC041517
5.	Address Of The Registered Office Of Corporate Person	Plot No.610, Defence Colony, Neredmet X Roads, Secunderabad TG 500094 IN
6.	Liquidation Commencement Date Of Corporate Person	01/03/2021
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Beena Nayar IP Reg.No: IBBI/IPA-002/IP-N00463/2017-18/11335 Address : # 15, SBI Colony, Bagh Amberpet, Hyderabad, 500013 Email id:beenanayar@rediffmail.com Mobile No. - 9849986881
8.	Last Date For Submission Of Claims	31/03/2021

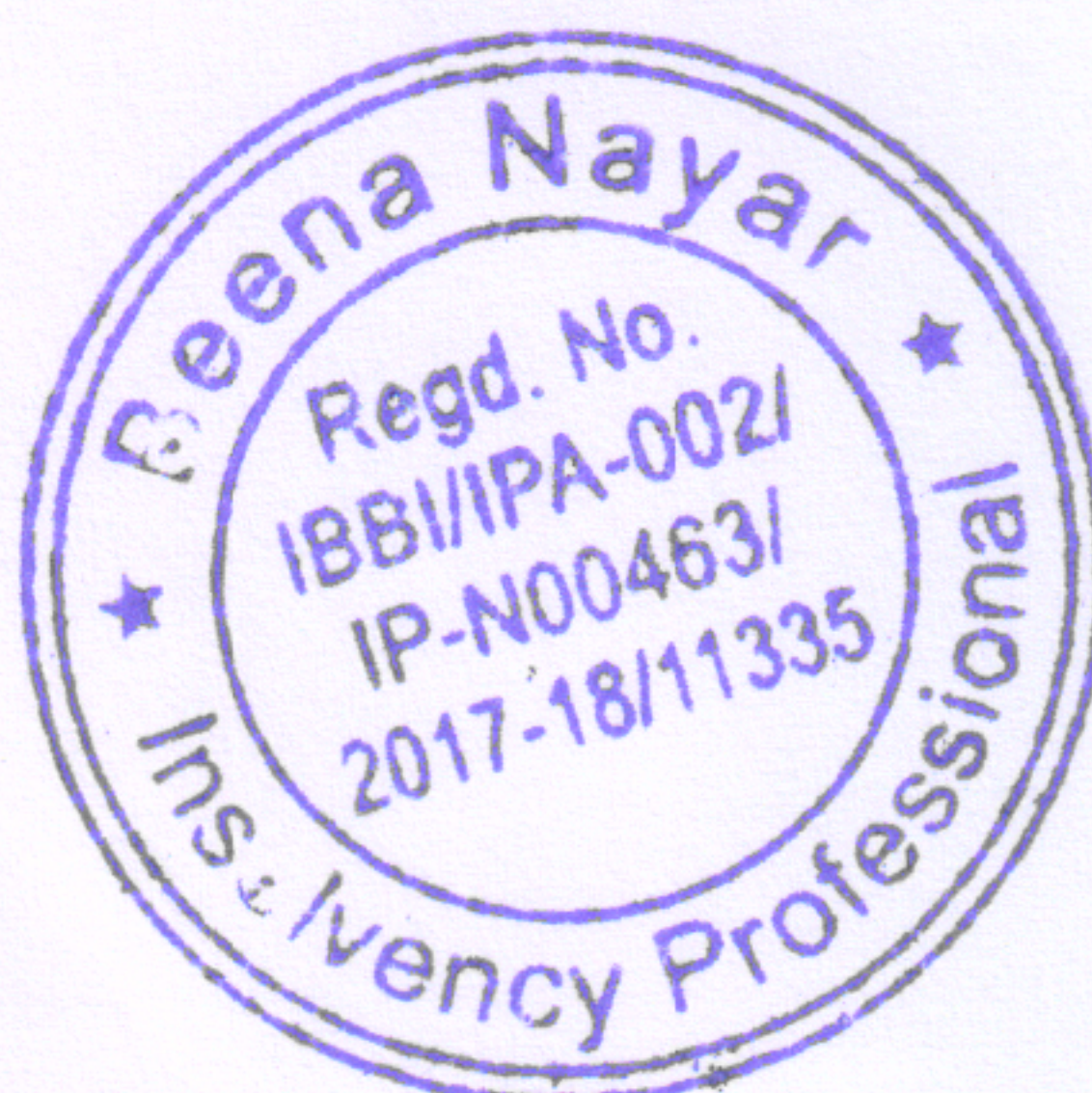
Notice is hereby given that Meda Hospitals Private Limited has commenced voluntary liquidation on 1st day of March, 2021.

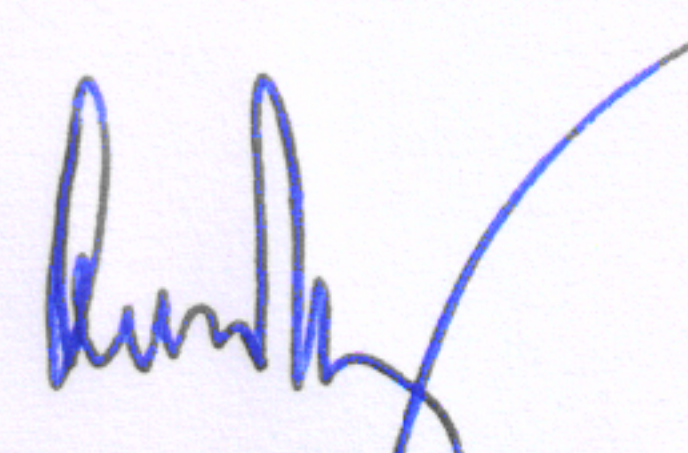
The stakeholders of Meda Hospitals Private Limited are hereby called upon to submit a proof of their claims, on or before 31st day of March, 2021 to the liquidator at the address mentioned against item 7 in prescribed form.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 01.03.2021
Place: Hyderabad




Beena Nayar
(Liquidator)